

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8408/2019

(Arising out of impugned final judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

SLP(Crl) No. 11562/2019 (II)

Date : 30-01-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
 HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Samir Ali Khan, AOR
 Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Ardhendhumauli Kumar Prasad, A.A.G.
 Mr. Aviral Saxena, Adv.
 Mr. Rohit K. Singh, AOR
 Ms. Shreya Srivastava, Adv.
 Mr. Ashish Madaan, Adv.
 Ms. Ananya Sahu, Adv.

 Mr. Prashant Shukla, Adv.
 Mr. Suyash Srivastava, Adv.
 Mr. Mayank Dwivedi, Adv.
 Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

In terms of letter for adjournment circulated by learned counsel for the petitioner for filing additional documents, the matters are adjourned for two weeks.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER